NOTES OF THE REGISTRY 7. order Dotted 22, 11, 99. counter not Gla. Adjourned to 14.01.2000. for filing of counter. Palo 13/1 vice-chairmann 199 13 end Member (J). 8. order Datel 14.01.2000 Adjourned to 06.03.2000 for filing of Countre. For withdrawal of OA. On Meno. 9. Order daled 15.2.2000 In this care applicant has filed a memo seeing withdrawsh of the OA. 4/2/80 Heard Shir Ashou Kishra, learned Counsel for the petitioner and shin C. A. Heishaa, learned Hololl. Standing Counsel Copy gone of. for the respondents. In view of memo Hofor may be filed, the O.A. is disposed of as gran de lah withdrawn. bia-charisment Consels Trelain Hember Cis

OA. 430/99